

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6325
ANSWERED ON:06.05.2013
ACQUISITION OF LAND FOR NH PROJECTS
Sinh Dr. Sanjay

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has conducted any assessment of the unutilised land that was previously acquired by the National Highways Authority of India (NHA) for National Highways Development projects;
- (b) if so, the details thereof, State-wise including Uttar Pradesh during each of the last three years and the current year;
- (c) the number of projects which have come to a standstill despite availability of such land during the period and the action taken by the Government to re-start work on these projects and complete the same;
- (d) whether the Government has come up with a scheme for protecting such unused land from encroachers and if so, the details thereof; and
- (e) whether the Government has fixed any time-limit for utilisation of the said land and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (e) National Highways Authority of India (NHA) has not made any assessment of unutilised land that was previously acquired for implementation of National Highways Development Projects (NHDP). Land for NHDP is acquired by the NHA based on the current as well as future requirement for further widening of the road/facilities to be developed keeping in view the traffic growth.